

(a) whether Government have received complaints regarding certain unauthorised use of building funds loaned by Government to the Press Trust of India;

(b) whether Government have held any inquiry into these complaints and, if so, the results thereof; and

(c) the further action proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINGH) : (a) Yes, Sir.

(b) and (c). Department of Company Affairs who undertook an inspection of Press Trust of India have received the Inspection Report under Section 209(4) of the Companies Act. The Report is under their consideration.

Communal Tension at Sevalapurai (T. N.)

**2345. SHRI BAKSI NAYAK :
SHRI M. K. KRISHNAN :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Central Government has been drawn to a report in the *Patriot* dated the 13th September, 1971 stating that Sevalapurai, in Arcot District in Tamil Nadu is in the grip of communal tension between the caste Hindus and Harijans;

(b) whether the Central Government have received any report in this regard through the State Government; and

(c) if so, the findings thereof; and

(d) the action, if any, being taken to protect the lives and properties of the Harijans?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes, Sir.

(b) to (d). State Government have been requested to send a report, which is awaited.

**Central Government Ministers
owning Houses and Plots in
Delhi**

2346. SHRI BIRENDER SINGH RAO :
Will the PRIME MINISTER be pleased to state :

(a) the names and number of the Central Government Ministers who own houses and plots in Delhi in their own name or in the names of their family members relatives;

(b) the number of plots buildings held by them in each case individually; and

(c) the estimated cost of lands and buildings held by them or in the names of their family members relatives?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) to (c). A Statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT-1192/71]

**Judgement for Acquittal of a
Cabaret Dancer**

2347. SHRI K. BALATHANDA-YUTHAM : Will an Minister of HOME AFFAIRS be pleased to state :

(a) whether the article appearing in the *Blitz* dated the 11th September, 1971 under the title 'Obscene? Yes, Annoying